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dealing with it. So far as this particular mill is concerned, there were several proposals which were being considered but my information is that no definite decision has been taken.

Shri Sonavane: The Government of Bombay have taken a decision to start the Narsing Girji Mills while no similar steps have been taken in the case of the Sholapur Mills. Why?

Shri Nanda: That has already been answered. So far as the other mill is concerned, it is under liquidation proceedings and so action could not be taken. In this case it is not applicable.

Indians in Burma

*9. { Dr. Ram Subhag Singh: *9. { Shri D. C. Sharma: } Shri V. C. Shukla:

Will the Prime Minister be pleased to refer to the reply given to Starred Question No. 559 on the 27th November, 1957 and state the result of representation made by the Indian Ambassador in Rangoon to the Burmese Government in regard to the Burmese Immigration and Registration of Foreigners Acts?

The Parliamentary Secretary to the Minister of External Affairs (Shri Sadath Ali Khan): Informal assurance has been given by the Burmese Government that while technically the power to take the ultimate decision will be conferred on the Deputy Commissioner of the district, each case will be reviewed by the Ministry at the highest level before it is submitted to the Deputy Commissioner for docision.

Dr. Ram Subhag Singh: Is it true that the Burmese Emigration rules are very strictly applied by the lower officials and therefore, these difficulties have arisen?

The Frime Minister and Minister of External Affairs (Shri Jawaharial Nehru): I cannot say anything about it, without a definite enquiry.

Dr. Ram Subhag Singh: In view of the remittance difficulties experienced by the Indians who have taken up Burmese citizenship, may I know whether the Government have approached the Burma Government to see that those citizens are allowed to take their dependents in India to Burma?

Shri Jawahariai Nehru: We are constantly dealing with these day-today matters. There are certain individual cases which arise. Two friendly governments try to accommodate each other as far as possible I do not quite know what an wer to give.

Mr. Speaker: Is it as a matter of policy that the hon Member wants to suggest?

Dr. Eam Subhag Singh: There are-Indians who have taken up Burmese citizenship and some of their dependents are here in India, and these people are experiencing difficulties. My point was, whether the Government of India have approached the Burmese Government to allow those Burmese citizens to take their dependants from India to Burma and, if so, what has been the reaction of the Burmese Government,

Shri Jawaharial Nehru: Will the hon. Member tell me of a case? I shall enquire. I cannot answer a vague question like that. Dependants--what does "dependants" mean? I do not understand it.

Dr. Ram Subhag Singh: Parents.

Shri Jawaharial Nehru: Parents? Parents normally are not dependants. It is the people who depend upon them.

Shri V. C. Shakia: There is an Indian village, half the portion of which lies in the Burmese territory. May I know what is the position of the citizens of that village, the inhabitants of that village, or rather, that portion of the village, which lies in the territory of Burma? .65 Oral Answers

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Mr. Speaker: How does it arise? The hon. Member will put a specific question.

Shri D. C. Sharma: Is it not a fact that there are very strict restrictions under this law for the remittance of money and have the Government done anything to get those restrictions relaxed so that those persons do not suffer?

Shri Jawaharlal Nehru: As I said, we are constantly sending communications in each individual case as it arises. Just as we are in difficulties often about foreign exchange, so is the Burmese Government in difficulty. We have to realise it and balance all these difficulties.

Mr. Speaker: Next question.

Shri B. S. Marthy: This is an important question.

Mr. Speaker: I know. Many others too are important.

Small Scale Industries in Orissa

***10. Shri Panigrahi:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether any systematic study of the conditions of Small Scale industries in Orissa has been made by the Central Investigation Team constituted in July, 1955; and

(b) if so, whether the team have recommended any small scale industries in Orissa to obtain credit facilities from the State Bank of India under its "Pilot Scheme"?

- The Minister of Industry (Shri Manubhai Shah): (a) The Investigation Team attached to the Small Industries Service Institute, Calcutta, has made a study of the conditions of 14 Small Scale Industries in the eastern region which includes Orissa. Further an area survey of Bhanjnagar (Russelkonda) Pilot Project area in Ganjam District has also been carried out by the Investigation Team. (b) The 'pilot scheme' of the State Bank of India has not yet been extended to Orissa, but after the working of the present pilot division is known for some time, it is likely to be extended to more areas. In respect of industries for which 'Industry Outlook Reports' have been prepared general recommendations have been made that the State Bank of India should extend credit facilities on liberal terms to the following:

- 1. Builders' Hardware.
- 2. Padlocks.
- 3. Agricultural Implements
- 4. Bicycle and Parts.

Shri Panigrahi: Which particular small-scale industry in Orissa has been investigated into by the team? That is not given in the answer.

Shri Manubhai Shah: There are 14 industries which have been investigated into in the eastern region and from Orissa, the industries are, washingsoap industry, boot-making industry, match industry, leather and footwear industry and tanning export industry.

Shri Panigrahi: In the Russelkonda pilot project area, the Committee investigated into the matter and made an area survey. May I know which particular industries in that area were investigated into by the Team and have they suggested any loan to be given to the industries?

Shri Manubhai Shah: As indicated, those five industries were surveyed. Also, it was recommended that credit facilities should be given to the builders' hardware, padlocks, agricultural implements and bicycle and parts.

Shri Panigrahi: What is being manufactured, and may I know whether there is any difficulty in implementing the suggestions?

Shri Manubhai Shah: For instance, there are padlocks and hardware manufactures. Agricultural implements are